श्री शिव नारायगः मेरा स्ट्रेट क्वेश्चचन । मन्त्री महोदय को उत्तर देना चाहिये ।

भी हुकम चन्द कछवाय : लाजवाब सवाल है।

भी शिव नारायएगः जो मैम्बर प्रोफेसर हैं सा साचार्य हैं, उनको बुलवावेंगे या नहीं बलवावेंगे?

MR. SPEAKER : It is a suggestion for action.

Kathmandu Kodari Road

1560. SHRI SRADHAKAR SUPAKAR SHRIMATI TARA SAPRE :

Will the Minister of EXTERNAL AFF-AIRS be pleased to refer to the reply given to the Starred Question No. 736 on the 26th June, 1967 and state :

(a) whether Indians are not allowed to go on the Kathmandu-Kodari road in Nepal;

(b) if so, the reasons therefor; and

(c) what further action Government have taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The attention of the Hon'ble Members is invited to the facts stated in the Lok Sabha on the 17th July, 1967 in answer to starred question No. 1196. Since then, Government of India have not come acress any case where an Indian national is subjected to any disability. Consequently, the question of taking any further action does not arise.

SHRI SRADHAKAR SUPAKAR: What is the distance between Kathmandu and Bara Bisa beyond which people of Pndain origin are not allowed to proceed? Also, what is the distance between Bara Bisa and the Chinese border?

STREEL SURENDRA FAL STREGH: The distance between Kathmandu and Bara Bisa is approximately 80 KM. From Bara Bisa to the Nepalese and Chinese border, the distance is about 25 KM. It is not quite correct to say that Indian nationals are not permitted to go beyond Bara Bisa. In fact, whenever they have sought permission to go beyond that, the Nepalese Government have always given permission.

SHRI SRADHAKAR SUPAKAR : May I know if there is any concentration of Chinese forces on the border beyond this road?

MR. SPEAKER: The question is about the road. Mrs. Sapre.

SHRIMATI TARA SAPRE: May I know whether any Pakistani nationals residing in Nopal are allowed to go beyond Bara Bisa?

SHRI SURENDRA PAL SINGH : No foreign nationals are allowed to go beyond Bara Bisa without permit.

Help to Naga Hostiles by Burmese Tribesmen

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1561. SHRI A. SREEDHARAN : SHRI KAMESHWAR SINGH ;

Will the Minister of EXTERNAL AFF-A IRS be pleased to state :

(a) whether it is a fact that some tribesmen of N.E.F.A. and Burma are offering help to the Naga hostiles in their anti-national activities;

(b) if so, the steps Government are taking to prevent this dangerous link up between the tribesmen and Naga hostiles; and

(c) whether the matter has been brought to the notice of the Government of Burma?

THE DEPUTY MINISTER IN THE MINESTRY OF EXTERNAL AFFAFRS (SHRI SURENDRA PAL SINGH): (a) According to the information available to the Government of India the Underground Magas have received some assistance from the Tangsa Nagas and Kachins residing in Burma.

(b) Suitable measures have been taken to prevent illegal crossing of our border.

(c) Government of Burma are aware of these contacts.

SHRIA SREEDHARAN : Sir thanks to the criminal indifference of this Government during the early days of freedom. our frontiers were neglected and with the passage of time they have become hot beds of international intrigues, espionage and sabotage. The position in the north-eastern frontier is the worst now. Whenever we put any question the Government has only one reply to give, that suitable measures are being taken. We were taking suitable measures for some time when China grabbed a big chunk of our territory and similarly, Pakistan has taken some territory in Kutch also. So I would like Government to give a categorical reply becausee the Prime Minister always looks at these problems with olympian heights of indifference as to what are the suitable steps taken, how are we finding out whether some espionage is going on, whether Government has any intelligence agency there, whether it is civil agency or military intelligence agency and how are they finding out the new manoeuvres that are taking place in this sensitive area?

SHRI SURENDRA PAL SINGH: It is very difficult to spell out the exact measures taken by Government. It is very difficult to say what precise measures have been taken. We have assured the House on a number of occasions that suitable steps have been taken that the situation is always studied from time to time, the matter is constantly under review and whatever is necessary to prevent illegal infiltration is

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTE-RNAL AFFAIRS (SHRIMATI INDIRA GANDHI): I may only add that there is no indifference on our part at all.

SHRIA. SREEDHARAN : There is always indifference as is evident from the reply.

SHRI SWELL : What is the "illegal infiltration" ?

MR. SPEAKER : Order, order. I will call him later.

SHRI A. SREEDHARAN : There are two major international forces acting there. One is China which is trying to inflitrate into this area and create trouble. The other is the western powers acting through the church. These two forces are preparing to use this particular area as a meeting ground for a big conflict. I would like to know from the Government whether the underground Nagas have any link with the Karens of Upper Burma who are also demanding an indendent State in Burma?

SHRI SURENDRA PAL SINGH: This has been said before and admitted on the part of Government of India that some extremist elements among underground Nagas have established contact with China and they have gone to China through Burmese territory. They were helped by the Kachins there. It is also a fact that the Kachins or Nagas living in Burma are co-operating with the underground Nagas of India because they have a common aspriation of having a greater independent Nagaland.

SHRI SWELL : Sir, the hon. Deputy Minister used a very strange expression while replying to the question put by my hon. friend Shri Sreedharan. He used the expression "illegal infiltration". As far as I am aware, in this situation it is the Nagas going out of India and I do not think there has been any case of illegal infiltration from outside to Nagaland. Anyway, that is not the question that I want to ask. From time to time we hear reports in the newspapers that Nagas are being transported in vehicles, in large Burmese trucks, after they have crossed into Burmese territory. I would like to know whether Government has checked it up as to whether it is true ? May I know whether there are roads in North Burma and in particular whether the old Ledo-Unan Road runs through North Burma ? Also, I would like to know whether Government's attention has been drawn to today's report that Mr. Kaito who is reported to have set up a militry government in Nagaland is offering to fight against the Nagas who have gone to China on their return ; if so, may I know what is Government's attitude towards this new development and whether they are going to make use of it and put arms in his hands to fight the Nagas who have gone to China ?.

SHRIMATI INDIRA GANDHI: There is a road there and we do have information that the Kachins are helping the underground Nagas. With regard to the other question, we also have seen newspaper reports and we also have information about the divisions within the Naga hostiles. I do not think it would be right for us to say more about that. I am sure Professor Swell will understand the situation there. All I can say is that we are very closely in touch with it, we are watching the situation and we will do whatever is in the best interest.

SHRI TENNETI VISWANATHAM : Sir, the answer has always been "we are watching the situation". We who do not belong to that particular area are often mystified by the arrangement of business of the Government and their policy to deal with the Naga problem in the External Affairs Ministry. Are Nagas Indians? Is the territory occupied by them India ? If so, when there are some hostile people or anti-national people, why does not the Home Ministry deal with them ? We want to know this. Let the whole thing be cleared "We are watching the instead of saving. situation" and "It is not good to give more information". We do not want information, we want action. What is the action taken? If action has been taken, how is it that the Minister is able to say that they have crosed the border, they have come back, they have recrossed and have again come back? This is the kind of thing that the Lok Sabha is being treated with. Shall we have an end to this.

SHRIMATI INDIRA GANDHI : This matter has been discussed so many times here. The first part of the question is, why these questions are answered by the Ministry of External Affairs. A reply to this has also been given, that it is under an agreement reached with the Nagas. I had told the House that we all discuss this question with the Nagaland Government. It is a complicated situation but it is not a worsening situation. I think we have to fully support the Nagaland Government and strengthen them in every way to meet the situation, and we are very closely in touch with them.

Action is being taken all the time. I have replied to this question on earlier

occasions and I believe other Ministers have also replied to it, that some Nagas had gone previously. We are istensifying our efforts to try and closs the entire border. But it has not been possible to seal it off completely because it is very heavy jungle and a very difficult area. But I think from the point of view of preventing crossing, the situation has improved.

भी झोंकार लाल बोहरा : हमारे यहां एक नियम है कि चोर को नहीं, चोर की मां को पकड़ना चाहिए । मैं यह जानना चाहता हूँ कि क्या सचमुच यह प्रवन नागा विद्रोहियों और बर्मा के कुछ ग्रादिम जातीय लोगों का है, प्रथवा साम्राज्यवादी शक्ति या पिछले कई वर्षों से धर्म-परिवर्तन की ग्राड़ में उस इलाके में विद्रोह को झाग प्रज्वलित कर रही हैं, जिस के कारएा हमारा पूर्वी सीमान्त खतरे में पड़ा हुआ है। वया ब्रिटिश साम्राज्यवाद ने ग्रपनी परम्परा के ग्रनुसार पादरी स्काट जैसे व्यक्तियों द्वारा उस क्षेत्र में भारत-विरोधी भावनायें पैदा नहीं की है ?

श्रीमती इन्दिरा गांधीः उन्होंने पहले जरूर कुछ ग्रसर डाला होगा, लेकिन इस समय तो वहां बाह, के लोग नहीं हैं।

श्री कंबर लाल गुप्तः ग्रमी प्रधान मन्त्री जी ने कहा कि सुटेबल एक्शन लिया जा रहा है, लेकिन वहां जो परिस्थिति है, उस को वह एक्शन सट नहीं करता है। यहां पर यह भी बार-बार कहा जाता है कि सरकार जो कार्य वाही कर रही है, उस का ग्रसर हो रहा है। लेकिन ग्रभी तक कोई ग्रसर नहीं हो रहा है। मैं बताना चाहता है कि वहां पर सिचुएशन डेटेरोरियेट हो रही है, रेबल नागाज का इन-फ्लएन्स बढ रहा है, ग्राम्स सप्लाई तेजी से हो रही है ग्रीर उन का पाकिस्तान ग्रीर चीन के साथ कालूजन होता जा रहा है। क्या प्रधान मन्त्री जी बतायेंगे कि जो रेबल नागा लीडर्ज, या सो-काल्ड मिनिस्टर्जा, उस से हट गए हैं, क्या उन्होंने किसी स्टेज पर भी यह कहा कि हम भारत में रहने के लिए तैयार हैं और अगर 985

Oral Answers

नहीं कहा है, तो क्या इस का ग्रर्थ यह नहीं है कि सरकार की पेजेन्ट पालिसी गुलत साबित हो गई है श्रीर क्या सरकार उस को रिवाइज करेगी, ताकि देश को बचाया जाये।

MR. SPEAKER : I am afraid you are going too far away from the question, which is specific, about the assistance given by Burmese to the Nagas crossing the border. But if the Minister is answering it, I have nothing to say.

SHRIMATI INDIRA GANDHI : This question has also been raised several times.

श्वी कंवर लाल गुप्त : लेकिन मैंने तो नागालैंड कींबात कही है।

भौमती इन्दिरा गांधी : इन्होंने कहा था कि हमारी नीति गलत है। प्रो॰ स्वेल ने जो प्रक्त ग्रभी पूछा था, उस से भी साबित होता है कि हमारी नीति गलत नहीं है। इस विषय पर यदि हम कुछ भी ज्यादा यहां पर कहते हैं, तो हमें देखना होगा कि उस का वहां पर क्या ग्रसर होगा। हमें यह घ्यान में रखना होगा कि यहां पर कुछ ऐसा न कहा जाय जिसका ऐसा ग्रसर वहां पर हो कि जो लोग ग्राज वहां ग्रलग हो गये हैं, वे फिर से जुड़ जांय।

भी बलराज मधोकः क्या उन्होंने कभी यह कहा है कि हम भारत में रहने के लिये तैयार हैं ?

श्रीमती इन्दिरा गांधी : यह इतना सादा सवाल नहीं है ग्रीर उन के लिये ऐसा पब्लिकली कहना भी शायद वहां की सिचुएशन में ठीक नहीं होगा।

भी बलराज मधोक ग्राघ्यक्ष महोदय, उस दिन प्रोफेसर रंगाने भी यही बात कही थी, जो ये त्राज यहां कह रही हैं.....

श्री कंवर लाल गुप्तः ग्रम्पक्ष महोदय, यह बडा खतरनाक स्टेटमेन्ट दे रही हैं। श्री बलराज मधोक : वह हमेशा इस तरह से शेल्टर लेती हैं। उन्होंने उस दिन यह कहा था कि प्रपोखीशन लीडर्स से मिलकर हम इस के बारे में बात करेंगे। प्रधान मन्त्री महोदय या तो यहां कहें या मिल कर इस के बारे में बात करें...व्यवधान...

श्रीमती इन्दिरा गांधी : ठीक है, हम इस के लिये जल्दी से एक तारीख मुर्कारर कर रहे हैं।

श्री कंवर लाल गुप्त : जब हमारे देश के प्रधान मन्त्री स्वयं यह कहें कि उन लोगों के लिये ऐसा कहना मुश्किल है—यह तो बड़े शमं की बात है।

SHRI DHIRESWAR KALITA : There is an international boundary between India, Burma and China. Now it looks as if that international boundary is used as a football ground. People can come and go as they like. It should not be treated like a football ground. But it has been admitted by our Government that underground Nagas go to China and Burma in thousands, get themselves trained and come Now I will come to my specific back. question. This Government has entered into some agreement with the underground rebels and there is cease-fire. May I know whether the cease-fire stipulates that those who are crossing the international boundary should not be intercepted ? If it is not covered by the cease-fire agreement, may I know what prevents the Government from intercepting those who are trying to cross the international boundary and making it a football ground, coming and going as they please?

MR. SPEAKER : Now the questions are becoming repetitive.

SHRIMATI INDIRA GANDHI : The crossing of the border is a violation of the agreement for the suspension of operations. As i said earlier, we are making every effort to prevent these people going across. But it is true that some groups have goat earlier, and across 987

SHRI HEM BARUA : Even in the conference which was held on the 21st of April et Dimapur the representatives of the underground Nagas have made it specificilly clear that the Nagas go to China with impunity to bring arms. On the face of that, our representative said (Interruption). Yes, Shri Hurie has made a statement and the representative of the underground Nagas walked out of that meeting. That also we know. Whatever that might be, our Government have told us that they have introduced a sort of permit system so that the rebels could go to China and the new Governor of Assam and Nagaland has said that he has ordered that the underground Nagas coming from China with arms and ammunitions should be shot at sight. In this context, may I know whether this Government has issued any order to our security forces operating in Nagaland to shoot at sight Nagas coming from China with arms and ammunitions? There is a talk that the Chinese under the guise of Tibetan refugees have of late flooded NEFA. That is the latest information. If so, what steps have the Government taken to see that NEFA remains a virgin soil, as it has been so long after the Chinese attack ?

SHRIMATI INDIRA GANDH1: May I make a slight correction to what I said earlier? The crossing of the border is not a violation of the suspension of operation agreement, but it is a violation of law.

SHRI HEM BARUA : So, this is not covered by the agreement ?

SHRIMATI INDIRA GANDHI : Com ing with arms is a violation of the agreement.

SHRI DHIRESWAR KALITA : Mere crossing is not a violation ?

SHRIMATI INDIRA GANDHI : No, not under that agreement.

SHRI HEM BARUA: Sir, my guestion has not been answered. My first question was whether the representatives of the Naga underground leaders attending the Dimapur Conference that was held on the 21st of April made it specifically clear that the underground Nagas would go to China with impunity and bring arms and announitions and nobody can stop them. My second question was about the Chinese occupying NEFA under the guise of Tibetan refugees. Both of them have not been answered.

SHRIMATI INDIRA GANDHI: One extremist group has been taking this attitut de but the others, even among the hostiles have been opposing any contact with China.

SHRI HEM BARUA: But the contact with China goes on. We must not bank on the fact that a section of the hostiles oppose going to China. We must not capitalies on that, because they are going to China and getting arms and ammunitions also.

SHRIK. NARAYANA RAO : Under the comity of nations it is the obligation of each State to prevent its nationnals from participating in the civil strife of other countries. To part (c) of the main question the hon, Deputy Minister has very evasively given the answer that the Government of Burma are aware of it. I would like to know whether the Government of India have brought these acts to the notice of the Government of Burma and, if so, what is the reaction of the Burmese Government inasmuch as it is the obligation of Burmese Government not to allow its citizens to receive or help the Naga hostiles in any manner ?

SHRI HEM BAURA : Sir, don't you axpect the Prime Minister to reply to my question ?

SHRIMATI INDIRA GANDHI: We are screening all the Tibetan refugees who cross the borders.

SHRI SURENDRA PAL SINGH: Regarding the question of Shri Rao, the situation prevailing on the Indian side of the border is fully known to the Burmese Government and they are co-operating with us fully to check these people from going out or coming in.

SHRI K. NARAYANA RAO : My question was whether the Government of

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Qnal Answers

India had brought it to the notice of the Burmese Government.

MR. SPEAKER : Next question.

उत्तर प्रवेश के सिये भग

*1565. श्री मोलहू प्रसाद : क्या प्रधान मान्त्री यह बताने की क्रुपा करेंने कि :

(क) क्या पष्टेल आयोग द्वासा किये सये नमूना सर्वेक्षरण की सिफारिशों के ग्राधार पर केन्द्रीय सरकार द्वारा उत्तर प्रदेश सरकार को कोई घनराशि दीं गई है तथा उत्तर प्रदेश सरकार ने कुछ घन पूर्वी उत्तर प्रदेश के क्लिस कार्यों पर खर्च किया है;

(ख़) यदि हां,तो इस सम्बन्ध में ग्रब तक केन्द्रीय.सरकाः द्वारा कितना घन नियत किया गया है तथा राज्य सरकार ने कितने धन का म्रंशदान दिया है: ग्रौर

(ग) पटेल ग्रायोग की सिफारिशों के अनु-सार पूर्वी उत्तर प्रदेश के किन-किन जिलों में उक्तर धनराशि खर्चकी जायेगी तथा कुल धनराशि में से कितनी धनराशि गोरखपुर में खर्चकी जायेगी ?

वैदेशिक-कार्यमन्त्राखय में राज्य भन्त्री (श्रीरेव० राष्ट्रभगतः) : (क) जी, हो ।

(ख) त्रोंर (ग). एक विवरए सभा पटल पर प्रस्तुस है। [पुस्तकालय में रखा गया'। केलिये संख्या LT—1113/68]

थी मोसमू प्रसाद : ग्रम्थक्ष महोदय, यह जो विवरएा सभा-पटल पर रखा गया है, इस में प्रभाम, पन्त्री जी ने बताया है कि केन्द्र द्वारा 19664-65 में 4 करोड़ रुपये; 1965-66: में 4.5: करदेह रुपये तथा राज्य सरकार की तरस्ठ से 1964-65 में 7.04 करोड़ रुपये ग्रीर 1965-66 में 7.52 करोड़ रुपये खर्क किये गये हैं | 1986-67 में 15.55 करोड रुपये व्यय किये गये हैं | मैं सन्त्री, महोवय से जानमा जहता हूं कि यह धनराशि िन-किन मदों में खर्च की गई हैं तथा 1967-68 में जो 1.3.97 करोड़ रुपये खर्क किये जाने का ग्रनुमान है, वह किन-किन- मर्दो फर खर्च किया जायगा?

Oral. Answers

श्री ब॰ रा॰ मगतः यह धनराशि एग्री-कल्चर प्रोडक्शनः माइनर इरिंगेशन, सायल-कन्जर्वेशन, एनींमल हमर्बेड्री, कोग्रापरेटिब्ज, कम्यूनिटी डेवेलपमेन्ट ग्रादि पर व्यय कीं जायेगी ।

की मसेसह प्रस्ताकः मेला कूसला प्रस्त यस् है कि पटेल आयोग ने जो आध्ययन किया था, उस की शिफारिश के अनुसार गाजीपुर, आजम-गढ़, देवरिया तथा जौनपुर - इन चार जिलों को शामिल किया गया था, लेकिन राज्य सर-कार की सिफारिश पर बलिया तथा बस्ती के दो जिले और झामिल कर लिये गये थे। मैं जानना चाहता.हूं कि गोरखपुर तथा पूर्वी उत्तर प्रदेश के अन्य जिल्में को शामिल न किये जाने के क्या कारएा है ?

श्वी ब० रा० भगत : इस में सन्देह नहीं है कि ग्रौर भी कई जिले ग्रावंधिकसित या ग्राविक्ससित रूप में हैं, लेकिन यह जो कार्य हुआ था, खास तौर से एक्सपेरिपेन्टेशन के तौर पर हुआ था। क्रुरू में चर जिलों को लिया गया था, लेकिन राज्य सरक्तर ने तो जिले ग्रौर शामिल कर दिये थे। ग्राव जो चौंथी योजना बनेगी; उस में सारे ऐसे इलाकों का डिस्ट्रिक्ड वेसिज पर इन्टीग्रेटेड डेवेलपमेन्ट होगा, उस में ये सारे जिले लिये जायेंगे।

श्वी मोसहू प्रसाव: अध्यक्ष महोदय, उत्तर प्रदेश में इस समय कोई सरकार नहीं है, वहां का शासन आपके हाथ में है तो मैं जानना चाहता हूँ कि क्या आप इन जिलों में पटेल आयोग की सिफारिश को लागू करने के लिये तैयार हैं ?

अीः कः रा**ः मगतः : सरकार**ातेः वह्ना पर है, ऐसीःबात नहीं है कि वहां कोई।सरकार नहीं।